

**INCOME TAX APPELLATE TRIBUNAL MUMBAI BENCHES: MUMBAI
CAUSE LIST FOR EH /CONSOLIDATION APPLICATION FIXED ON 23.01.2026**

COURT ROOM NO. 2

**BEFORE S/SHRI SAKTIJIT DEY, (VP)
SHRI GIRISH AGRAWAL, (AM)**

S R	E.H.& CONSO	ITA NO & IT(SS)A	NAME OF THE ASSESSEE	D.O.H	BEN CH
1	13/M/2026	5603/M/2025	SHETH DEVELOPERS (CONSOLIDATION)	24.03.2026	G
		6204/M/2025	SHETH DEVELOPERS	24.03.2026	C
2	14/M/2026	6196/M/2025	TIK TOK ENTERPRISES (CONSOLIDATION)	11.02.2026	H
		CO 368/M/25	TIK TOK ENTERPRISES	11.02.2026	H
		6117/M/2025	TIK TOK ENTERPRISES	11.02.2026	E
		6118/M/2025	TIK TOK ENTERPRISES	11.02.2026	E
3	15/M/2026	177/M/2026	GOVARDHAN ECO VILLAGE TRUST (EARLY HEARING)	NOT YET FIXED	G
		178/M/2026	GOVARDHAN ECO VILLAGE TRUST	NOT YET FIXED	G
4	16/M/2026	5664/M/2025	KAILAS PUNAVASI YADAV (CONSOLIDATION)	05.03.2026	SMC
		5012/M/2025	KAILAS PUNAVASI YADAV	04.03.2026	E
5	17/M/2026	2921/M/2022	CITI BANK N.A. (CONSOLIDATION)	12.02.2026	K
		3080/M/2022	CITI BANK N.A	12.02.2026	I

Junish
ASSISTANT REGISTRAR
E